(IV) केन्द्रीय विद्यालयों के मौजूदा शारीरिक शिक्षा शिक्षकों को, जो योग शिक्षण के लिए अपेक्षित अर्हताएं नहीं रखते, ख्याति प्राप्त संस्थानों द्वारा योग में अधिविन्यास दिया जाना चाहिए।

तत्पश्चात् दिसम्बर, 1988 में केन्द्रीय विद्यालय संगठन के शासी बोर्ड ने योजना की और आगे समीक्षा की तथा निर्णय लिया कि केन्द्रीय विद्यालयों में योग एक पृथक विषय के रूप में पढ़ाया जाना चाहिए तथा अंशकालिक योग शिक्षकों की नियुक्ति उन स्कूलों में की जानी चाहिए जहां (VI से XI) कक्षाओं में सिर्फ 15 सेक्शन तक हों। यह भी निर्णय लिया गया कि वे योग शिक्षा जो शारीरिक शिक्षा शिक्षकों की अपेक्षित अर्हताएं रखते हैं उन्हें शारीरिक शिक्षा शिक्षक अथवा योग शिक्षक के रूप में कार्य करने के लिए विकल्प किया जाना चाहिए।

वर्तमान में योग VI से XI कक्षाओं तक एक पृथक विषय के रूप में पढ़ाया जा रहा है।

Assistance to voluntary agencies for adult education

860. SHRI RAM NARESH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the amounts allocated during the year 1991-92 to voluntary agencies for adult education and what has been the outcome thereof till slate?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI AR-JUN SINGH): Rs. 4,49,60,315 have been released to voluntary agencies under the Central Scheme of Assistance to Voluntary Agencies in Adult Education during 1991-92 (upto 25th November, 1991) in respect of on going projects of literacy/ adult education, in addition to grants to State Resource Centres and Evaluation Agencies for providing academic support and evaluation of adult education project respectively. Therefore, it would be too early to indicate outcome.

Rs. 16,47,38,959 have been released under Total Literacy Campaigns during 1991-92 (upto 25th November, 1991). The total Literary Campaigns sanctioned this year are in different stages of implementation.

Preservation of birth place of Ahom princess of Assam

861. SHRI BHADRESWAR BURA-GOHAIN; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether Government propose to preserve the birth place of Joymeti Kun-wari, the Ahom princess of Assam;

(b) whether Government propose to install a 'Statue of the princess at the site; and

(c) whether the Archaeological Survey of India propose to proceed with the proposal in consultation with the leading (Ahom historians of Assam?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI AR-JUN SINGH): (a) and (b) No, Sir.

(c) Does not arise.

उत्तर प्रदेश में साक्षरता कार्यक्रम

862. श्री ईश दत्त यादव : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1989-90 और 1990-91 के दौरान सरकार द्वारा उत्तर प्रदेश को विभिन्न साक्षरता संवर्द्धन कार्यक्रमों के लिए दी गई सहायता का ब्यौरा क्या है;

(ख) उपर्युक्त अवधि के दौरान इस राज्य में साक्षरता में कितनी वृद्धि हुई है; और

(ग) क्या राज्य को साक्षरता संवर्द्धन कार्यक्रमों के लिए दी गई केन्द्रीय निधि के उपयोग की निगरानी करने हेतु सरकार ने कोई तंत्र तैयार किया है ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) आप्रेशन ब्लैकबोर्ड, गैर-औपचारिक शिक्षा और प्रौढ़ शिक्षा जैसे विभिन्न साक्षरता कार्यक्रमों को बढ़ावा देने के लिए वर्ष 1989–90 और 1990–91 के दौरान उत्तर प्रदेश राज्य को क्रमश: 4058.38 लाख तथा 2686.85 लाख रुपए की केन्द्रीय सहायता प्रदान की गई।

(ख) साक्षरता की वृद्धि दर दशवार्षिक संगणना आंकड़ों के आधार पर निकाली गई। वर्ष 1991 की गणना के आधार पर उत्तर प्रदेश राज्य में साक्षरता की वार्षिक औसत वृद्धि दर 0.84 प्रतिशत बैठती है।

(ग) केन्द्रीय अनुदान राशि के प्रयोग का अनुवीक्षण करने के लिए एक तंत्र है जिसमें लेखा-नियंत्रक एवं महा लेखा परीक्षक द्वारा लेखा-परीक्षा करने की व्यवस्था, और आगे अनुदान मुक्त कराने के लिए लेखों के परीक्षित विवरण सहित प्रस्ताव प्रस्तुत करना और जारी की गई अनुदान राशि से हुई प्रगति की रिपोर्ट को प्रस्तुत करना शामिल है।

Ragging in Delhi University Colleges

863. SHRI S. S. AHLUWALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether it is a fact that ragging has been banned in the campus of the Delhi University; and

(b) if so, whether Government propose to ban ragging in all other Universities in the Country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI AR-JUN SINGH): (a) Ragging in any form was banned under the existing Ordinance XV-B of the University of Delhi. The Executive Council of the University passed a new and detailed Ordinance XV-C on 5.10.91 strictly prohibiting ragging within the premises of all Colleges and , Departments of the University as well aft on public transport The new Ordinance] provides for stringent punishment, includ-. ing rustication and expulsion, for those student's found guilty of ragging.

(b) Government has drawn the attention of Vice-Chancellors of all Universir ties, Directors of UTs, Principals of Regional Engineering Colleges and Education Secretaries of all States/UTs to some recent incidents of ragging and requested them to take immediate steps to put a.. stop to this undesirable activity and to provide new students conditions in which they feel welcome and comfortable.

Discovery of copper in Orissa

864. SHRI JAGADISH JANI: WiU the Minister of MINES be pleased to state;

(a) whether it is a fact that Government have copper in some parts of Orissa;

(b) if so, what are the details thereof; and

(c) the steps Government have taken for the proper exploitation of those copper mines?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BAL-RAM SINGH YADAV): (a) Yes, Sir.

(b) The Geological Survey of India (GSI) have proved 1.66 million tonnes of copper ore with an average of 1.59 per cent copper at Kesharpur in Mayurbhanj district and 1.81 million tonnes of copper ore with 1.04 per cent copper at Adash in Sambalpur district of Orissa.

(c) Orissa Mining Corporation, a State Government Undertaking, have since applied for grant of prospecting Licence for copper in these areas.

Setting up of charge chrome plants

865. SHRI JAGADISH JANI: WiU the Minister of STEEL be pleased to state;

(a) what is the number of charge chrome plants set up in the public sector;

(b) what is the location of such plants in public sector;